approach, focussing in particular, on core technology in areas such as information technology, telecom, biotechnology and infrastructure development has received endorsement. Now, of course, we signed eight bilateral investment, promotion and protection agreements between membercountries, and we have also signed agreements with Indonesia and Zimbabwe. These are all follow-up actions. The most significant is the aspect of cooperation on the matter of W.T.O. and strategic sector.

MISS SAROJ KHAPARDE: Sir, may I know from the hon. Minister as to what are the salient features of the resolution adopted by the G-15 Summit which are particularly advantageious to India and what are the key issues under discussion? I would also like to know whether India has been able to safeguard its interests ultimately.

SHRI JASWANT SINGH: Sir. I have. in my effort at answering the queries of other Members, covered a number of these aspects. She wants to know as what are the aspects that have addressed India's concern. I think, India's concern is really related to the functioning of multilateral lending agencies, the disorder in global financial markets, the forthcoming W.T.O. meeting and the approach of the other 15 countries to strategic sector. On each of these aspects, it was India's proposal that found unanimous acceptance and they do reflect on the success that was achieved in this conference.

# सेवा-निवत्ति की आय में वृद्धि के कारण रोजगार के अवसरों में कमी

\*225. श्रीमती सरोज दबे: क्या प्रधान मंत्री यह बताने की कपा करेंगे किः

(क) सेवानिवृत्ति की आय में दो वर्ष की वृद्धि किए जाने के कारण देशभर में रोज़गार के अवसरों में कितनी कमी आई है तथा इसका राज्य-खार ब्यौरा क्या है; और

(ख) बढती बेरोजगारी की समस्या से निपटने के लिए सरकार क्या उपाय कर रही है?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINIS-TRY OF FINANCE (BANKING, RE-VENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHA-NAN): (a) and (b) A statement is faid on the Table of the House.

#### Statement

Based on the recommendations of the Fifth Central Pay Commission relating to the increase in age of retirement of Central Government employees from 58 years to 60 years, the Government, after taking into account this recommendation and all other relevant factors like increasing trend of late marriages and longer education span, expectations of SC/ST and OBC employees, world-wide trend to raise the age of retirement, impact on employment opportunities etc., decided to accept the recommendations of the Fifth Central Pay Commission and raised the age of retirement of the employees of the Central Government. The age of retirement of the employees of the banks and Central Public Sector Undertakings has also been raised from 58 to 60 years. Orders to this effect were issued on 13.5.1998. In addition, the age of retirement of armed forces and personnel of Central Para Military Forces was also raised by two years across the board.

The age of retirement has no one to one relationship with the employment opportunities and as such the increase in age of retirement has not affected the overall employment market. Even prior to increase in age of retirement, large number of employees of the Central Government belonging to Group D and workmen category; pre 1969 bank employees; scientific and technical personnel, school teachers and a section of Doctors used to retire at the age of 60 years. The vacancies in these cadres continue to be available for fresh recruitment further reducing the impact on unemployment.

### 29 Oral Answers

With opening of the infrastructure sectors like telecom, power. roads, communication, posts etc. to the private entrepreneurs, the employment opportunities have increased considerably.

To ensure that unemployed youth are not put to disadvantage, the maximum age of entry into Government service through open competition has also been increased by two years.

As per Nineth Plan, a number of employment generating schemes are likely to be implemented which will further increase the employment opportunities. However, no separate statistics regarding retirement and growth related vaacancies State-wise, in this regard, are maintained centrally.

श्रीमती सरोज दबेः सभापति महोदय, मैंने बड़ा सीधा सा सवाल पूछा था कि सेवानिवृत्ति की उम्र दो साल बढने से रोज़गार के अवसरों में कितनी कमी हुई, लेकिन इसको शब्दों के जाल में उलझाकर इतना लम्बा उत्तर दे दिया गया है कि मेरे प्रश्न का इससे दर-दर तक कोई संबंध नहीं है। मैं मंत्री महोदय से यह कहना चाहती हं कि इस समय बेरोज़गारी की समस्या. और बेरोजगार नौजवानों की बढती हुई भीड़ ने एक बड़ा गंभीर रूप ले लिया है और नई आर्थिक नीति के चलते यह समस्या बहत विकारल होने जा रही है। आपने मेरे प्रश्न के उत्तर में यह बताया है कि रोज़गार के अवसरों में इससे कोई कमी नहीं होने वाली है। मैं आपसे कहना बाहती हं कि आपने एक तरफ तो छिट्टमेंट बिल्कुल बंट/ कर रखा है और दूसरी ओर वी॰आर॰एस॰, वॉलेंटी रिटायरमेंट स्कीम, के अंतर्गत तमाम लोगों को नौकरी से बाहर करके सडक पर लाने का काम किया जा रहा है। एक तरफ तो लोगों को रोज़गार से बाहर किया जा रहा है और दसरी तरफ जो कर्मचारी रिटायर होने वाले थे. उनकी सेवाओं की दो साल उम्र बढाकर आपने उनको रोकने का काम किया है। तो यह कैसा विरोधाभास है कि जो बेरोजगार काम चाहते हैं उनकी भर्ती आपने रोक रखी है और जिनको मौकरी से अवकाश प्राप्त करना चाहिए था उनको आपने रोक लिया है? मैं यह भी जानना चाहती हूं कि इस विरोधाभास के पीछे क्या कारण है---क्या कोई राजनीतिक उद्देश्य था या कोई नौकरशाही का चक्कर था? मैं कहना चाहती हूं कि अगर बेरोजगार नौजवानों की बढती भीड को आप रोजगार नहीं दे पाएंगे

तो हमारे बेरोज़गार नौजवानों में निराशा होगी और वे कुंठामस्त हो जाएंगे और फिर हमारे यहां से प्रतिभा का पलायन होने लगेगा। आपने सखाल के उत्तर में

भी सभापति: अप सवाल कीजिए, यह तो एक्सप्लेनेशन है।

् **श्रीमती सरोज दुबेः** ठीक है, मंत्री जी आप मेरे प्रश्न का उत्तर दीजिए।

SHRI KADAMBUR M. R. JANAR-THANAN: Mr. Chairman, Sir, I would like to reply to the questions asked by the hon. Member. The retirement and the recruitment is an on-going, continuous process. Furthermore, recruitment and retirement is not done on one-to-one basis. This Government does not reply only on Government employees. We are creating more employment opportunitics for our youngsters by implementing a number of employment generating schemes as per the Ninth Plan particularly.

SHRI GURUDAS DAS GUPTA: Sir, she has asked a specific question. What is he answering?

श्रीमती सरोज दुबेः हमारा सींधा सा सवाल है कि रेजगार के अवसर कम हुए हैं क्या?

SHRI KADAMBUR M.R. JANAR-THANAN: Mr. Chairman, Sir, the hon. Member has asked whether the employment opportunities are affected by increasing the retirement age. They are not affected, this is what I am saying. The age of retirement has no one-to-one relationship; it is an on-going process. Therefore, the Government is creating new employment opportunities in the infrastructure sectors. ... (interruptions) ... Mr. Chairman, Sir, I can answer only one Member. ... (interruptions) ... Sir, our comrades must understand that it is 60 years not only in the Central Government but also in West Bengal.

श्रीमती सरोज दुबे: महोदय, इनसे सीघा सा सवाल पूछा था मैंने .. (व्यवधान).. महोदय, मैंने इनसे सीधा सा सवाल पूछा था, मेरे सवाल का उत्तर नहीं मिला। मैंने उनसे पूछा था कि इससे समाज में या तो प्रतिभा का

# 31 Written Answers

## to Starred Questions 32

पलायन हो जाएगा या देश के बेरोजगार नौजवान कानून-व्यवस्था का संकट पैदा. ..(व्यवधान)...

MR. CHAIRMAN: What is your second supplementary?

श्री मोहम्मद सलीमः सर, यह अनऐम्प्लायमेंट का इतना गंभीर सवाल है और इस पर मज़ाक किए जा रहे है, यह ठीक बात नहीं है। आपने एक करोड़ लोगों को नौकरी देने का बाबदा किया था (उध्यवद्यान)..

الافنون محدسليم: معرب ان ابميلائمن كاانزا تمبير سولان سي اوراس برمذاق كظرجاديم بين - يه يعييك بات بنير سيس اب فرايد بروژ دولون تونونرى دين كا وعده لدا مقاد مشمد اخلت "... ]

श्रीमती सरोज दुबे: महोदय, मैंने इनसे सीधा सा सवाल पूछा था, मेरे सवाल का उत्तर नहीं मिला। ..(व्यवधान).. एक करोड़ लोगों को नौकरी देने का वायदा किया था आपने, कितने लोगों को नौकरी दे रहे है। ..(व्यवधान).. महोदय, मैं आपका प्रोटेक्शन चाहती हं। ..(व्यवधान)..

**डा॰ अलादी पी॰ राजकुमार:** प्रधान मंत्री जी, आप जवाब दीजिए।

प्रधानमंत्री (श्री अटल बिहारी वाजपेयी): यह प्रश्न 5 या 6 मई को भी उठा था। कुछ माननीय सदस्यें की ओर से कहा गया और अभी भी कहा जा रहा है कि अगर खिूटमेंट की ऐज बढ़ा दी गई तो रोजगार के अवसर कम हो जाएंगे या नए लोगों को रोजगार नहीं मिलेगा। मैं इससे सहमत नहीं हूं। पे-कमीशन ने एक सिफारिश की सब पहलुओं पर विचार करने के बाद और सलाह-मशविरा भी हुआ। अनेक संसद-सदस्यों ने उस सिफारिश को लागू करने पर जोर दिया। एक बात को हम ध्यान में रखें कि क्या रोजगार केवल सरकारी नौकरी के रूप में मिलेगा ....(व्यवधान) रोजगार के अवसर ....(व्यवधान)

**श्रीमती सरोज दुबे:** सवाल यह नहीं है, भर ....(**व्यवधान**)

श्री राजूभाई ए॰ परमार: एक करोड़ रोज़गार देने का वायदा किया था आपने, क्या हुआ ....(व्यवधान) भी अटल बिहारी वाजपेयी: केवल सरकारी त्रौंकरी में ....(व्यवधान)

श्री जीवन राय: जो कुछ था वह भी बंद हो गया ....(व्यवधान)

MR. CHAIRMAN: Please let him reply. (interruptions).

भी अटल बिहारी बाजपेयी: रोज़गार के अवसर बढ़ रहे हैं ....(ध्यवधान)

श्री नरेश यादवः सर, जवाब नहीं आया है ....(व्यवधान)

सभाषति: आप बाद में सवाल कीजिएगा। (interruptions). You cannot interfere. (interruptions). He is not yielding. (interruptions). आप क्यों बीच में उठ रहे हैं ....(व्यवधान) She is quite competent to put a question. (interruptions).

भी नरेश यादवः क्या हमें अधिकार नहीं है?

श्री सभापति: नहीं, जब वह बोल रहे हैं तो अधिकार नहीं है।

अगे अटल बिहारी बाजपेयी: सभापति महोदय, जो उत्तर दिया गया है, वह विस्तार से दिया गया है और सरोज बहन को उसमें से मतलब की बात ख़ूंढने में मुश्किल नहीं होनी चाहिए .....(व्यवधान)

MR. CHAIRMAN: Question Hour is over.

### WRITTEN ANSWERS TO STARRED QUESTIONS

Status of Bofors Kickback Enquiry

# \*222. PROF. VIJAY KUMAR MALHOTRA:

### SHRI RAGHAVJI:

Will the PRIME MINISTER be pleased to state the present status of Bofors kickback enquiry?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINIS-TRY OF FINANCE (BANKING, RE-VENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHA-NAN): Pursuant to the registration of the

<sup>†[ ]</sup>Transilteration in Arabic Script